

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

MP ~~GA/TAMP~~ No. 299 /1993 (in OA No. 225/93)
G.L. Sharma Versus U.O. & Ors.

Date of Order

Orders

This is an MP. (in OA No. 225/93) for amendment in the OA. On scrutiny it has been found in order.
so op 17/5

17/5 -

18/5/93
Mr. S.P. Sharma, Counsel
for the Petitioner.

Register & Put up in Court for
admission on - 21/5/93. 4/5 OA

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C.A.T., JAIPUR

21-5-93

present: → None present on behalf of the petitioner.
Sh. K.P. Mishra, counsel for the respondents.

MP allowed. The applicant is allowed to amend the OA, as prayed. He should file amended OA upto 24-5-93.

Put up the OA on 25-5-93, as directed earlier.

Copy sent to
the app. &
resp. Counsel
on vide 3996 to
3997
Date 14-6-93

(O. P. Sharma)
Administrative Member

(D. L. Mehta)
Vice-Chairman